

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

14) C.A.(CAA)/3(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: Sharad Gupta

UNDER SECTION 230 OF THE COMPANIES ACT, 2013

ORDER

Mr. Rajdeep Lahiri, Advocate appearing for the Applicant is present through virtual hearing. Registry report that the same matter CAA/1095/2020 was **allowed** on 08.09.2022 by court No. 3.

List this matter on **09.12.2022.**

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/